

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.1852  
TO BE ANSWERED ON 01.08.2023**

**DRUG ADDICTION**

**†1852. SHRI ARUN KUMAR SAGAR:  
SHRIMATI RANJANBEN DHANANJAY BHATT:  
SHRI ASHOK KUMAR RAWAT:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-**

- (a) whether the drugs abuse is on the rise in the country and if so, whether the Government proposes to take any steps to check it;
- (b) if so, the details thereof and the time by which it is likely to be done and if not, the reasons therefor;
- (c) the extent to which problem of drug addition has plagued the country;
- (d) the action taken by the Government to address the problem;
- (e) the number of de-addiction centres opened by the Government in the country particularly in backward and rural divisions, State-wise; and
- (f) the details of the funds allocated to said centres during each of the last three years and the current year, State-wise?

**ANSWER  
MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI A. NARAYANASWAMY)**

(a) & (b): There has been a change in the pattern of substance abuse as reflected in the National survey on Extent, Pattern and Trends of Substance Use done in 2004, and in the Comprehensive National Survey on Extent and Pattern of Substance Use in India conducted in 2018. However comparison of these Surveys is not possible since the survey in 2004 was done only on males; whereas the later survey was more comprehensive. Further, the 2004 survey could only project national trends in limited areas of substance abuse, whereas the survey in 2018 provided more comprehensive data with State-wise projections.

S.No.	Name of the Substance	Prevalence of use w.r.t. survey 2004 (Age Group 12-60 years)	Prevalence of use w.r.t. survey 2018 (Age Group 10-75 years)
1.	Alcohol	21%	14.6%
2.	Cannabis	3%	2.83%
3.	Opiates/ Opioids	0.7%	2.1%

(c): As per the Comprehensive National Survey on Extent and Pattern of Substance Use in India conducted in 2018, the details of drug abuse are as under:

S.No.	Name of the Substance	Estimated no. of users (age 10-17 years)	Estimated no. of users (age 18-75 years)
1.	Alcohol	30,00,000	15,01,16,000
2.	Cannabis	20,00,000	2,90,18,000
3.	Opioids	40,00,000	1,86,44,000
4.	Sedatives	20,00,000	1,05,80,000
5.	Inhalants	30,00,000	51,25,000
6.	Cocaine	2,00,000	9,40,000
7.	Amphetamines Type Stimulants (ATS)	4,00,000	15,47,000
8.	Hallucinogens	2,00,000	11,01,000

(d): The Ministry of Social Justice and Empowerment has launched the National Action Plan for Drug Demand Reduction (NAPDDR) which is an umbrella scheme under which financial assistance is provided to (i) 'State Governments/ Union Territory (UT) Administrations for Preventive Education and Awareness Generation, Capacity Building, Skill development, vocational training and livelihood support of ex-drug addicts, Programmes for Drug Demand Reduction by States/UTs etc. and (ii) NGOs/VOs for running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCA), Community based peer Led Intervention (CPLI) for early Drug Use Prevention among Adolescents, Outreach and Drop In Centres (ODIC), District De-Addiction Centres (DDACs); and (iii) Addiction Treatment Facilities (ATFs) in Government hospitals .

NMBA was launched on 15<sup>th</sup> August 2020 by Ministry of Social Justice & Empowerment and is being implemented in 372 identified most vulnerable districts. Nasha Mukh Bharat Abhiyaan intends to reach out to the masses and spread awareness about substance use with focus on higher educational Institutions, university campuses & schools, reaching out & identifying dependent population, focus on counselling & treatment facilities in hospitals & rehabilitation centres and Capacity building programmes for service providers.

- i. Till now, through the various activities undertaken on-ground, 10.47+ crore people have been sensitized on substance use including 3.34+ Crore Youth and 2.22+ Crore Women.
- ii. Participation of 3.23+ Lakh educational institutions has ensured that the message of the Abhiyaan reaches children and youth of the country.
- iii. A strong force of 8,000+ Master Volunteers (MVs) have been identified and trained.
- iv. Awareness through official Social Media accounts of the Abhiyaan on Twitter, Facebook & Instagram.
- v. NMBA Mobile Application developed to gather and collect the data of NMBA activities and represent on the NMBA Dashboard at district, state and national level.
- vi. NMBA Website (<http://nmba.dosje.gov.in>) provides detailed information and insights to the user/viewer about the Abhiyaan, an online discussion forum, NMBA dashboard, e-pledge.
- vii. A National Online Pledge to be Drug Free had 1.67+ Crore students from 99,595 educational institution pledging to be drug free.
- viii. MoUs have been signed with Spiritual/Social Service organizations like The Art of Living, Brahma Kumaris & Sant Nirankari Mission to support to NMBA and conduct mass awareness activities.

(e): The number of de-addiction centres supported by the Department of Social Justice & Empowerment in the country particularly including backward and rural divisions, State-wise is attached at **Annexure-I**.

(f): The details of the funds allocated to said centres during each of the last three years and the current year, State-wise is attached at **Annexure-II**.

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Annexure referred to in reply to part (e) of the LOK SABHA UNSTARRED QUESTION NO.1852 TO BE ANSWERED ON 01.08.2023

Number of projects assisted under NAPDDR			
Name of the State/ UT	2020-21	2021-22	2022-23
Andhra Pradesh	20	18	19
A&N islands	0	0	0
Arunachal Pradesh	0	0	1
Assam	34	30	24
Bihar	19	12	8
Chandigarh	1	2	0
Chhatisgarh	7	11	7
D&N Haveli	0	1	0
Daman &Diu	1	0	1
Delhi	21	30	22
Goa	0	0	0
Gujarat	13	18	14
Haryana	11	13	11
Himachal Pradesh	6	10	5
Jammu & Kashmir	5	6	9
Jharkhand	2	1	1
Karnataka	44	35	35
Kerala	28	22	18
Laddak	0	0	0
Lakshadweep	0	0	0
Madhya Pradesh	29	25	20
Maharashtra	91	51	39
Manipur	40	43	33
Meghalaya	1	0	2
Mizoram	15	15	10
Nagaland	9	13	8
Orissa	54	51	44
Puducherry	3	1	2
Punjab	10	10	5
Rajasthan	42	28	24
Sikkim	2	2	1
Tamil Nadu	30	25	24
Telangana	16	14	12
Tripura	1	1	2
Uttar Pradesh	44	33	32
Uttarakhand	3	9	8
West Bengal	13	16	14
<b>Total</b>	<b>615</b>	<b>546</b>	<b>455</b>

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Annexure referred to in reply to part (f) of the LOK SABHA UNSTARRED QUESTION NO.1852 TO BE ANSWERED ON 01.08.2023

Details of State- wise funds released under NAPDDR					
(Rupees in Crores)					
S.No.	Name of the State/ UT	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24
1	Andhra Pradesh	7.65	3.12	3.99	0
2	A&N islands	0	0	0	0
3	Arunachal Pradesh	0	0	0.05	0
4	Assam	6.69	5.24	4.37	0.13
5	Bihar	3.97	2.05	1.84	0
6	Chandigarh	0.16	0.27	0	0
7	Chhatisgarh	0.88	0.86	1.29	0
8	D&N Haveli	0	0	0	0
9	Daman &Diu	0.18	0.2	0.24	0
10	Delhi	3.92	4.37	3.47	0
11	Goa	0	0	0	0
12	Gujarat	1.7	2.35	2.53	0
13	Haryana	2.47	1.98	2.03	0
14	Himachal Pradesh	0.4	1.29	0.91	0
15	Jammu & Kashmir	0.84	0.46	2.37	0.17
16	Jharkhand	0.39	0.19	0.24	0
17	Karnataka	9.22	7.67	9	0
18	Kerala	5.96	3.62	3.54	0.06
19	Ladakh	0	0	0	0
20	Lakshadweep	0	0	0	0
21	Madhya Pradesh	4.8	2.84	3.5	0.02
22	Maharashtra	17.9	8.77	9.88	0
23	Manipur	6.34	7.2	8	0
24	Meghalaya	0.12	0	0.25	0
25	Mizoram	2.17	1.95	2.25	0.10
26	Nagaland	1.4	1.97	1.19	0.03
27	Orissa	10.66	10.07	9.31	0
28	Puducherry	0.66	0.22	0.43	0
29	Punjab	1.55	1.08	1.01	0
30	Rajasthan	6.59	3.74	4.87	0.44
31	Sikkim	0.42	0.46	0.19	0
32	Tamil Nadu	5.66	4.95	5.19	0
33	Telangana	2.45	2.32	2.49	0
34	Tripura	0.08	0.08	0.14	0
35	Uttar Pradesh	10.49	6.09	4.97	0.13
36	Uttarakhand	0.39	1.28	1.63	0
37	West Bengal	2.14	2.43	2.43	0
*	other projects under NAPDDR	31.1	1.81	3.92	2.08
	<b>TOTAL</b>	<b>149.35</b>	<b>90.93</b>	<b>97.51</b>	<b>3.16</b>

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